

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.253**  
TO BE ANSWERED ON 24.06.2019

**WELFARE SCHEMES FOR HILLY TRIBAL AREA**

253. DR. T.R. PAARIVENDHAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of schemes being implemented by the Government for the welfare of the people living in the hilly area across the country;
- (b) whether the Government will take necessary steps to provide drinking water , medical and road connectivity facilities to the tribal peoples living in Panchamalai Hills in Perambalur district of Tamil Nadu;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI ARJUN MUNDA)

(a): Schemes / Programmes being implemented by the Ministry of Tribal Affairs for the welfare of the Scheduled Tribes in the hilly area and across the country are at **Annexure**.

(b) to (d): Government has adopted a multi-pronged strategy for overall development of tribal people living across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps.

Most of the schemes / activities are demand driven. Submission of proposals by the State Governments seeking grants under the ongoing schemes / programmes is a regular phenomenon. Proposals received from the State Governments are placed before the Project Appraisal Committee (PAC) in the Ministry for appraisal and approval of annual plan of the State in accordance with the guidelines / norms stipulated under the schemes/ programmes.

In some schemes like Pre Matric Scholarship and Post Matric Scholarship to ST students funds shared at the ratio of 75:25 between the Centre and State Governments/UT Administrations and 90:10 for NE and Specially Category States (Jammu & Kashmir, Himachal Pradesh and Uttarakhand) from 2014-15 onwards. Under the Scheme of Eklavya Model Residential School (EMRS), 20% extra funds are provided for construction of EMRS in hilly area by the Ministry. Funds are released by the Ministry scheme-wise to the State Governments/UT Administrations and not District-wise or State-wise.

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Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.253 for 24.06.2019 raised by DR. T.R. PAARIVENDHAR: M.P. regarding “Welfare Schemes for Hilly Tribal Area”.

**LIST OF SCHEMES/PROGRAMMES OF THE MINISTRY OF TRIBAL AFFAIRS**

<b>Sl.No.</b>	<b>Names of Schemes / Programmes</b>
1	Pre Matric Scholarship Scheme for ST students
2	Post Matric Scholarship Scheme for ST students
3	National Overseas Scholarship for ST students for studying abroad.
4	National Fellowship and Scholarship for Higher Education of ST students (a) Scholarship for Higher Education (earlier known as Top Class Education For ST Students). (b) Fellowship (earlier known as Rajiv Gandhi National Fellowship Scheme for ST students).
5	Grants-in-aid to Voluntary Organisations Working for welfare of STs
6	Strengthening Education among ST Girls in Low Literacy Districts
7	Development of Particularly Vulnerable Tribal Groups (PVTGs)
8	Grants under Article 275 (1) of the Constitution of India
9	Special Central Assistance(SCA) to Tribal Sub-Scheme(TSS)
10	Grants-in-aid to Tribal Research Institutes
11	Institutional Support for Development and Marketing of Tribal Products/Produce
12	Support to National/State Scheduled Tribe Finance and Development Corporations
13	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Mechanism of marketing of Development of Value Chain for MFP
14	Research Information & Mass Education, Tribal Festival and Others